

(b) if not, the reasons therefor; and  
(c) the manner in which the Works Committee was formed?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) to (c). A Labour Committee under the Chairmanship of a Head of Division with three other officers as members has been formed in the Institute. Works Committee as required under the Industrial Disputes Act, 1947, is yet to be formed.

#### Indo-Soviet Shipping Pact

\*441. { Dr. Ram Subbag Singh:  
Shri N. R. Mankam:  
Shri Raghunath Singh:  
Shri Nagi Reddy:

Will the Minister of Transport and Communications be pleased to state:

(a) whether the working of the Indo-Soviet Pact on shipping was reviewed recently;

(b) if so, what has been the experience of shipping operations so far under this Pact; and

(c) what improvements are likely to be effected as a result of this review?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes, Sir.

(b) and (c). A statement is laid on the Table of the Sabha. [See Appendix II, annexure No. 69].

#### भारतीय चिकित्सा परिषद्

\*442. { श्री रङ्गाय विद् :  
श्री अशोक सिंह सरहठी :

क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि क्या यह सच है कि भारतीय चिकित्सा परिषद् के अध्यक्ष डा० सी० एस० पटेल ने भारत सरकार के पास यह सुझाव भेजा है कि भारत में केवल प्राथमिक चिकित्सा पद्धति को ही मायता दी जाये ?

स्वास्थ्य मंत्री (श्री अरव इर) :

सरकार को पता है कि भारतीय चिकित्सा परिषद् के अध्यक्ष डा० सी० एस० पटेल ने ३१ अक्टूबर, १९५८ को अपने अध्यक्षीय भाषण में परिषद् के सदस्यों से राष्ट्रीय चिकित्सा परिषद् का विचार व्यक्त करते हुए कहा था कि भारत में केवल एक ही चिकित्सा पद्धति होनी चाहिए, अर्थात् प्राथमिक चिकित्सा पद्धति ।

#### Co-operative Sugar Factories in Bombay

\*443. Shri Pangarkar: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Government of Bombay have asked for any help in the shape of foreign exchange to import machinery for opening co-operative Sugar Factories in the State; and

(b) whether their request has been acceded to?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b). Of the 16 co-operative societies granted licences for establishing sugar factories, 14 have been given foreign exchange for importing machinery.

#### One-man Tribunal

\*444. Shri Aurobindo Ghosal: Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 532 on the 1st August, 1957 and state:

(a) whether the One-man Tribunal of the Railways has since submitted any award with regard to grievances of Railwaymen; and

(b) if so, the nature thereof?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes.

(b) A summary of the Award of the Tribunal will be laid on the Table of the House as soon as Government come to a decision on the various items of the Award.